



TRIPURA JUDICIAL ACADEMY
HIGH COURT COMPLEX, AGARTALA
e-mail: tja.agt2014@gmail.com

No.F. 14(5)-TJA/2015-16/ 3259-63Dated, Agartala, the 8th August, 2017.

N O T I F I C A T I O N

Hon'ble the High Court has been pleased to nominate Sri S. Sharma Roy, Registrar (Vigilance), High Court of Tripura to attend the conference of Registrars dealing with Court Procedures and Process Reengineering in National Judicial Academy from 8th to 10th September, 2017 followed by a follow-up programme from 24th to 26th November, 2017.

Programme name	Programme Date	Participant's name
Conference of Registrars dealing with Court Procedures and Process Reengineering	8 th to 10 th September, 2017 followed by a follow-up programme from 24 th to 26 th November, 2017.	Sri S. Sharma Roy, Registrar (Vigilance), High Court of Tripura, Agartala. Mobile: 09862730298 E-mail: subhasishroy@aij.gov.in

The attendance in the programme will be treated as official duty.

By order,

(A. Debarma)
 Registrar (Judicial)
 High Court of Tripura
 I/C Director
Tripura Judicial Academy

Copy forwarded for favour of kind information and necessary action to:-

1. The Director, National Judicial Academy, Bhopal for kind information. This refers to his letter No. NJA/Dir./Ac. Prog./P-1042 & 1062/8231, dated, 31st July, 2017 addressed to the Hon'ble the Chief Justice, High Court of Tripura, Agartala. E-mail : rgoda@nja.gov.in
2. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice, S. Talapatra, Judge, High Court of Tripura, Agartala for kind appraisal of his Lordship.
4. The Secretary to the Ld. Registrar General, High Court of Tripura, Agartala.
- ✓ 5. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

I/C Director
Tripura Judicial Academy